

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M. P. DESIGNS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	M. P. DESIGNS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	11/06/2007
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	REGISTRAR OF COMPANIES-DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74994DL2007PTC164567
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	11, LAJPAT NAGAR-IV, BASEMENT, RING ROAD, NEW DELHI -110024
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23-SEPTEMBER-2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	RADHEY SHYAM YADAV Flat No. 2, Aakriti Apts. 62 IP Extn. Patparganj, East, National Capital Territory of Delhi-110092 Email: rsyadav01@gmail.com Contact No. 9311704731 IBBI/IPA-001/IP-P01496/2018-2019/12255
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23 rd OCTOBER-2019

Notice is hereby given that the M. P. DESIGNS PRIVATE LIMITED has commenced voluntary liquidation on 23rd September, 2019

The stakeholders of M. P. DESIGNS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 23rd October, 2019 i.e. Wednesday, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 10.10.2019
Place: New Delhi


Radhey Shyam Yadav
Liquidator

Reg No. IBBI/IPA-001/IP-P01496/2018-2019/12255

